Annexure-8  Name of the Corporate Debtor: U P BONE MILLS PRIVATE LIMITED; Date of Commencement of CIRP: 26.10.2023; List as on : 09.05.2024												
SI No. Name of Creditor	Details of Claims Admitted							Amount of	Amount of any	Amount of claim	Amount of Claim	Remarks, if any
	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related % of voting		contingent	mutual dues,	not admitted	under Verification	
						party?	share in CoC	claim	that may be set off			
1 Moon Traders	16,22,31,280	16,22,31,280	Operational Creditor	NIL	NIL	NO	N/A	N/A	N/A			
2 Sanjay Lalit & Co	88,500	88,500	Operational Creditor	NIL	NIL	NO	N/A	N/A	N/A			
3 Aalok Arora, Advocate	1,65,000	1,65,000	Operational Creditor	NIL	NIL	NO	N/A	N/A	N/A			
4 Shri Radha Rani Trading Co	7,68,79,283	7,68,79,283	Operational Creditor	NIL	NIL	NO	N/A	N/A	N/A			
5 Assistant Commissioner of Income Tax, Circle 25(1), New Delhi	3,55,69,950	3,55,69,950	Operational Creditor (Statutory Dues)	NIL	NIL	NO	N/A	N/A	N/A			
6 Directorate General of Goods and Service Intelligence, Meerut	46,67,75,300	-	Operational Creditor (Statutory Dues)	NIL	NIL	NO	N/A	N/A	N/A	46,67,75,300		
	74,17,09,313	27,49,34,013				-				46,67,75,300	-	